## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1308 ANSWERED ON:30.11.2012 PORTRAYING OF WOMEN Bapurao Shri Khatgaonkar Patil Bhaskarrao;Choudhry Smt. Shruti;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government is aware of the rise in the number of porn Multimedia Messaging Services (MMSs) on women portraying them indecently;

(b) if so, whether the Government proposes an amendment to the Indecent Representation of Women (Prohibition) Act, 1986;

(c) if so, the details thereof; and

(d) the time by which the amended act is likely to come into force?

## Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The Government in the Ministry of Women and Child Development does not maintain data base on number of porn Multimedia Messaging Services (MMSs) on women portraying them indecently.

(b) to (d): Certain amendments including broadening the scope of law to cover audio visual media and material in electronic form and strengthening penalty provisions in the Indecent Representation of Women (Prohibition) Act, 1986 have been approved by the Government for introduction of an Amendment Bill in the Parliament.